

ce A 199/2
at 301/18

28.11-2
REGISTRAR

List O.A./C.C.P./R.A. be
before Hon'ble Bench for
Adm./F.O./F.H. On
19-01-06

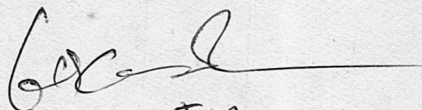
REGISTRAR

19.01.06

Hon' Mr. D. R. Tiwari, A.M.

Hon' Mr. K. B. S. Rajan, J.M.

Sri D.S. Yadav, holding brief of Shri T.S. Pandey
counsel for the applicant submits that the order
of this Tribunal has been complied with.
Contempt Petition may not be continued further.
Hence it is dropped. Notices issued are
discharged.


J.M.

(res)


A.M.